

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

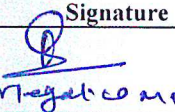
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

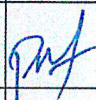
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 758/9/HDB/2019
NAME OF THE COMPANY	Gati-Kintetsu Express Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Gati-Kintetsu Express Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kamal Sabro	PCS	9711420701 Kamal.Sabro@ksheriteget.com	

Counsel for Respondent(s):

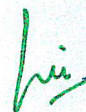
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A-Venkatesh, Pramod Medy	Adv	8008856184	

ORDER

Counsels representing both sides are present. Counsel for the Respondent prayed time for filing counter. At his request, time is enlarged finally. Put up the matter on 27.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS